## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.25/(GOA)/2015 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.03.2017

NAME OF THE PARTIES: Mr. Hubert Anthony Lobo

V/s.

M/s. Caricima Enterprises Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
E.)	Shreni	advocate	
	Shety	for Petitionel	
	ilb Anblegal	<b>D</b>	
(2)	Adu Vikram		
	Kamath	adovocato	Aco.
		for Respondent	

## **ORDER**

## TCP No.25/397-398/CLB/MB/GOA/2015

- 1. The Learned Representatives of both the sides are present.
- The Petitioner has filed Rejoinder, however, the Sur-rejoinder vide a Precipe dated 28.02.2017 was granted to be filed on or before 16.03.2017.
- 3. In such circumstances, list this matter on **27.03.2017** for hearing. Date is communicated to both the sides.

Sd/-

M.K. SHRAWAT. MEMBER (JUDICIAL)

07.03.2017.